

RATIFIED MINUTES
(DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 25/81 HELD ON 21.09.2010.

The Meeting No. 25/81 of Norms Committee-II was held on 21.09.2010 for the licensing year 2010-2011 under the Chairmanship of Sh. Hardeep Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
1	Sh. A.K.Mishra, Asstt. Dir.	M/o Steel
2	Sh. S.K.Jain, Sr. D.O.	DIPP
3.	Sh. Gajraj Singh	DHI
4.	Sh. K.K.Funda, Asstt. Dir.	MSME
5.	Sh. Raman Kumar, FTDO	DGFT

1	Case No.: 19/25/81-ALC2/2010	Party Name:VIJAI ELECTRICALS LTD	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00193/AM11/	RLA File :09/71/040/00091/AM09/	Lic.No/Date:0910035034 13.08.2008	Defer Date:26.10.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm and also ask for reason for not being online. The case stands deferred and to be relisted on 26.10.2010.			

2	Case No.: 13/25/81-ALC2/2010	Party Name:INNO FAB (INDIA)PVT LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Closed
	HQ File :01/81/050/00187/AM11/	RLA File :09/24/040/00131/AM10/	Lic.No/Date:0910038658 23.07.2009	Defer Date:
	Decision : NC presumed that RA has issued the licence on net to net basis as per general note 4 of Engineering products and ratification of NC is not required. The case may be treated as closed.			

3	Case No.:23/25/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00197/AM11/	RLA File :35/24/040/00032/AM10/	Lic.No/Date:3510029270 24.02.2010	Defer Date: 26.10.2010
	Decision : NC decided to refer the case to M/o Mines. The case stands deferred and to be relisted on 26.10.2010.			

4	Case No.:22/25/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00196/AM11/	RLA File :35/24/040/00031/AM10/	Lic.No/Date:3510029294 25.02.2010	Defer Date: 26.10.2010
	Decision : NC decided to refer the case to M/o Mines. The case stands deferred and to be relisted on 26.10.2010.			

5	Case No.:11/25/81-ALC2/2010	Party Name:RPG CABLES LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00185/AM11/	RLA File :03/95/040/00670/AM10/	Lic.No/Date:0310562514 02.03.2010	Defer Date: 26.10.2010
	Decision : NC observed that the application of firm refer to DIPP on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010.			

6	Case No.:15/25/81-ALC2/2010	Party Name:EUROBOND INDUSTRIES PVT. LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00189/AM11/	RLA File :03/94/040/01026/AM10/	Lic.No/Date:0310563878 10.03.2010	Defer Date: 26.10.2010
	Decision : NC observed that the application of firm refer to DIPP on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010.			

7	Case No.:27/25/81-ALC2/2010	Party Name:AMPHENOL OMNICONNECT INDIA PVT LTD	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00201/AM11/	RLA File :04/24/040/00318/AM10/	Lic.No/Date:0410112433 17.03.2010	Defer Date:
	Decision : NC observed that the application of firm has been referred to DIPP on 21.09.2010 and the same is under examination. NC decided to also refer the case to MIT.The case stands deferred and to be relisted on 26.10.2010.			

8	Case No.: 14/25/81-ALC2/2010	Party Name:POGGEN-AMP NAGARSHETH POWERTRONICS LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status:Approved
	HQ File :01/81/050/00188/AM11/	RLA File :08/24/040/00196/AM10/	Lic.No/Date:0810087656 24.03.2010	Defer Date:
	Decision : The Norms Committee decided to ratify the norms in respect of the subject advance authorization, as per written comments of DIPP as under :- Word “relevant” may be prefixed with the description of import item and its quantity may be allowed as 222950 Kgs inclusive of 75 % wastage as per SION C-297 R/A may take suitable consequential action accordingly.			

9	Case No.: 12/25/81-ALC2/2010	Party Name:ADVANCE CABLE TECHNOLOGIES PVT.LTD,	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00186/AM11/	RLA File :07/24/040/00498/AM10/	Lic.No/Date:0710070971 16.04.2010	Defer Date: 26.10.2010
	Decision : NC observed that the application of firm refer to DIPP on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010.			

10	Case No.: 28/25/81-ALC2/2010	Party Name:EXIDE INDUSTRIES LTD	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00202/AM11/	RLA File :02/24/040/00008/AM11/	Lic.No/Date:0210141571 03.05.2010	Defer Date: 26.10.2010
	Decision : NC observed that the application of firm refer to DIPP on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010.			

11	Case No.: 10/25/81-ALC2/2010	Party Name:TATA BP SOLAR INDIA LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00184/AM11/	RLA File :07/24/040/00496/AM10/	Lic.No/Date:0710071645 18.05.2010	Defer Date: 26.10.2010
	Decision : NC decided to refer the case to MNRE. The case stands deferred and to be relisted on 26.10.2010.			

12	Case No.:29/25/81-ALC2/2010	Party Name:EXIDE INDUSTRIES LTD	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00203/AM11/	RLA File :02/24/040/00014/AM11/	Lic.No/Date:0210142236 18.05.2010	Defer Date: 26.10.2010
	Decision : NC observed that the application of firm refer to DIPP on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010.			

13	Case No.:30/25/81-ALC2/2010	Party Name:HIGH ENERGY BATTERIES (INDIA) LIMITED,	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00204/AM11/	RLA File :04/24/040/00023/AM11/	Lic.No/Date:0410113862 18.05.2010	Defer Date: 26.10.2010
	Decision : NC observed that the application of firm refer to DIPP on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010.			

14	Case No.:21/25/81-ALC2/2010	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00195/AM11/	RLA File :35/24/040/00051/AM10/	Lic.No/Date:3510030535 10.06.2010	Defer Date: 26.10.2010
	Decision : NC observed that the application of firm refer to M/o Mines on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010.			

15	Case No.:16/25/81-ALC2/2010	Party Name:UNIFLEX CABLES LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00190/AM11/	RLA File :03/95/040/00223/AM11/	Lic.No/Date:0310582358 07.07.2010	Defer Date: 26.10.2010
	Decision : NC observed that the case is under examination of DIPP. The case stands deferred and to be relisted on 26.10.2010.			

16	Case No.:26/25/81-ALC2/2010	Party Name:EVEREADY INDUSTRIES INDIA LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00200/AM11/	RLA File :02/24/040/00053/AM11/	Lic.No/Date:0210144645 08.07.2010	Defer Date: 26.10.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 26.10.2010.			

17	Case No.:9/25/81-ALC2/2010	Party Name:TTP TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00183/AM11/	RLA File :07/24/040/00121/AM11/	Lic.No/Date:0710072965 15.07.2010	Defer Date: 26.10.2010
	Decision : NC observed that the case is under examination of DHI. The case stands deferred and to be relisted on 26.10.2010.			

18	Case No.:25/25/81-ALC2/2010	Party Name:TATA BP SOLAR INDIA LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00199/AM11/	RLA File :07/24/040/00117/AM11/	Lic.No/Date:0710072959 15.07.2010	Defer Date: 26.10.2010
	Decision : NC decided to refer the case to MNRE. The case stands deferred and to be relisted on 26.10.2010.			

19	Case No.:20/25/81-ALC2/2010	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00194/AM11/	RLA File :03/94/040/00318/AM11/	Lic.No/Date:0310584872 23.07.2010	Defer Date: 26.10.2010
	Decision : NC observed that the application of firm refer to DHI on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010.			

20	Case No.:24/25/81-ALC2/2010	Party Name:TATA BP SOLAR INDIA LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00198/AM11/	RLA File :07/24/040/00146/AM11/	Lic.No/Date:0710073486 09.08.2010	Defer Date: 26.10.2010
	Decision : NC decided to refer the case to MNRE. The case stands deferred and to be relisted on 26.10.2010.			

21	Case No.:17/25/81-ALC2/2010	Party Name:A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00191/AM11/	RLA File :03/94/040/00407/AM11/	Lic.No/Date:0310586895 10.08.2010	Defer Date: 26.10.2010
	Decision : NC observed that the case is under examination of DIPP and M/o Steel. The case stands deferred and to be relisted on 26.10.2010.			

22	Case No.: 18/25/81-ALC2/2010	Party Name:EFD INDUCTION LIMITED,	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00192/AM11/	RLA File :07/24/040/00162/AM11/	Lic.No/Date:0710073518 10.08.2010	Defer Date 26.10.2010:
	Decision : NC observed that the application of firm refer to DHI on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010			

23	Case No.: 34/25/81-ALC2/2010	Party Name:MITTAL APPLIANCES LIMITED,	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00208/AM11/	RLA File :11/24/040/00013/AM11/	Lic.No/Date:1110022928 11.08.2010	Defer Date: 26.10.2010
	Decision : NC observed that the case is under examination of DIPP and MSME. The case stands deferred and to be relisted on 26.10.2010.			

24	Case No.: 31/25/81-ALC2/2010	Party Name:ASHLEY ALTEAMS INDIA LIMITED	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00205/AM11/	RLA File :04/24/040/00112/AM11/	Lic.No/Date:0410116281 13.08.2010	Defer Date: 26.10.2010
	Decision : NC observed that the application of firm refer to DIPP on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010			

25	Case No.: 33/25/81-ALC2/2010	Party Name:ASHLEY ALTEAMS INDIA LIMITED	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00207/AM11/	RLA File :04/24/040/00122/AM11/	Lic.No/Date:0410116282 13.08.2010	Defer Date: 26.10.2010
	Decision : NC observed that the application of firm refer to DIPP on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010			

26	Case No.: 32/25/81-ALC2/2010	Party Name:HIGH ENERGY BATTERIES (INDIA) LIMITED,	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00206/AM11/	RLA File :04/24/040/00114/AM11/	Lic.No/Date:0410116335	Defer Date:

		17.08.2010	26.10.2010
Decision : NC observed that the application of firm refer to DIPP on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010			

27	Case No.:1/25/81-ALC2/2010	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00175/AM11/	RLA File :04/24/040/00117/AM11/	Lic.No/Date:0410116884 01.09.2010	Defer Date: 26.10.2010
	Decision : NC observed that the case is under examination MSME. The case stands deferred and to be relisted on 26.10.2010.			

28	Case No.:2/25/81-ALC2/2010	Party Name:DELTA POWER SOLUTIONS INDIA PVT.LTD.	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00176/AM11/	RLA File :25/24/040/00009/AM11/	Lic.No/Date:2510002961 01.09.2010	Defer Date: 26.10.2010
	Decision : NC observed that the application of firm refer to DHI on 21.09.2010 and is under examination. The case stands deferred and to be relisted on 26.10.2010			

29	Case No.:3/25/81-ALC2/2010	Party Name:TRANS VALVES INDIA PVT LTD	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00177/AM11/	RLA File :09/24/040/00186/AM11/	Lic.No/Date:0910043367 03.09.2010	Defer Date: 26.10.2010
	Decision : NC decided to send a letter to RA to forward hard copy of application and forward to MSME for comments after receiving.. The case stands deferred and to be re-listed on 26.10.2010			

30	Case No.:4/25/81-ALC2/2010	Party Name:UM CABLES LTD.,	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00178/AM11/	RLA File :03/95/040/00387/AM11/	Lic.No/Date:0310591101 06.09.2010	Defer Date: 26.10.2010
	Decision : NC decided to send a letter to RA to forward hard copy of application and forward to MIT for comments after receiving.. The case stands deferred and to be re-listed on 26.10.2010			

31	Case No.:5/25/81-ALC2/2010	Party Name:OHSUNG ELECTRONICS INDIA PRIVATE LIMITED	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00179/AM11/	RLA File :31/24/040/00112/AM11/	Lic.No/Date:3110044585 06.09.2010	Defer Date: 26.10.2010

Decision : NC decided to send a letter to RA to forward hard copy of application and forward to DIPP for comments after receiving.. The case stands deferred and to be re-listed on 26.10.2010

32	Case No.: 6/25/81-ALC2/2010	Party Name:C & S ELECTRIC LIMITED	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00180/AM11/	RLA File :05/23/040/00163/AM11/	Lic.No/Date:0510272720 14.09.2010	Defer Date: 26.10.2010
	Decision : NC decided to send a letter to RA to forward hard copy of application and forward to DHI for comments after receiving.. The case stands deferred and to be re-listed on 26.10.2010			

33	Case No.: 7/25/81-ALC2/2010	Party Name:ABB LIMITED	Meet No/Date:25/81-ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00181/AM11/	RLA File :07/24/040/00231/AM11/	Lic.No/Date:0710074166 14.09.2010	Defer Date: 26.10.2010
	Decision : NC decided to send a letter to RA to forward hard copy of application and forward to DHI for comments after receiving.. The case stands deferred and to be re-listed on 26.10.2010			

34	Case No.: 8/25/81-ALC2/2010	Party Name:ALCAN COMPOSITES INDIA PVT. LTD.	Meet No/Date:25/81- ALC2/2010 21.09.2010	Status: Deferred
	HQ File :01/81/050/00182/AM11/	RLA File :03/94/040/00295/AM11/	Lic.No/Date:0310592358 15.09.2010	Defer Date: 26.10.2010
	Decision : NC decided to send a letter to RA to forward hard copy of application and forward to DIPP for comments after receiving.. The case stands deferred and to be re-listed on 26.10.2010			

PART – A – FRESH

CASE NO. A -	M/s. SH – Haryana Wires Ltd., New Delhi.
Meeting No. /81	F.No.01/81/162/443/AM-11/DES-II
Dated: 2010	Advance License No. 051065424 dated 30.08.2005, No.

0510216884 dated 25.02.2008 and 0510204771 dated 12.06.2007

Decision: NC decided to send letter to firm to submit proof that items supplied /exported are enameled copper wires as per SION 206.
